

ले जाँ और आज वे हमारे सिटीजन नहीं हैं, वे इस में मداخلत करते हैं।

थोड़ा सा पीछे जायें तो खालिस्तान की मूवमेंट को कभी भी कोई मांस-सपोर्ट नहीं मिली, पार्टिकुलरली सिखों की सपोर्ट नहीं मिली। एक जमाना था, जब एक देश की हकूमत खुले तौर पर इस मामले में मदद करती थी और उस वक्त पाकिस्तान के डिक्टेटर याहया खां और हमारे हिन्दुस्तान के एक सिटीजन, जो आज हिन्दुस्तानी नहीं रहे हैं, उन के साथ मिले। 1970 में उनका गठजोड़ हुआ और उन्होंने उनको सहायता से उस मूवमेंट को चलाने की कोशिश की। मगर अरबाम का समर्थन नहीं मिला। बंगला देश की लड़ाई के वक्त जब हिन्दुस्तान के जर्नेलों के सामने हमारे विरोधी हथियार फेंक रहे थे, तब लाहौर के टी० वी० और लाहौर के रेडियो से जगजीतसिंह चौहान की तकरीरें करवाई जाती थीं और तस्वीरें दिखलाई जाती थीं, बार-बार उस के भाषण सुने जाते थे। ये सब याहया खां के वक्त की बातें हैं, लेकिन इन से उस मूवमेंट में कोई मान नहीं पड़ सकी और वह अकेला ही रहा। हम ने उसे हिन्दुस्तान आने से रोक दिया, मगर जब जनता सरकार आई और पंजाब में सरकार के बदलने के बाद वह शक्स फिर हिन्दुस्तान आया और यहां आ कर उस ने फिर कोशिश की, हर जगह वह पहुंचा, मगर उस को कहीं भी समर्थन नहीं मिला। सिखों की पोलिटिकल पार्टी ने, जो हमारी विरोधी है, उन्होंने भी उस का समर्थन नहीं किया, हालांकि वह पहले उन का जनरल सेक्रेटरी था, जनरल सेक्रेटरी होते हुए शिरोमणी अकाली दल की तरफ से उस को हटा दिया गया। इसी तरह से जब फिर हिन्दुस्तान में कांग्रेस का राज हुआ, पंजाब में कांग्रेस का राज आया, उसी दिन वह यह से

भाग गया चला गया। आज वह यू० के० में बैठा हुआ है। एक और सिटीजन जो पहले हिन्दुस्तान का था, आज वह यू० के० का सिटीजन बन गया। लोग केनाडा में चले जाते हैं या दूसरे मुल्कों में चले जाते हैं। हमारे पास इस मामले में दखल देने का वहां पर कोई चैनल नहीं है। बाहर बैठे हुए सिटीजन बाहर से इस बात को चलाने की कोशिश करते हैं और बहुत सा प्रेस भी इस मामले को बहुत जोर-शोर से उठाता है। कुछ ताकतें ऐसी हैं हमारे सिख भाइयों में भी, जिन को हम कह रहे हैं कि उनकी नीति बिल्कुल साफ होनी चाहिए। वह साफ नहीं हो रही है।

एक माननीय सदस्य: ये भाषण दे रहे हैं या प्रश्न का उत्तर दे रहे हैं मंत्री जी प्रश्न का उत्तर दें।

MR. SPEAKER: Question Hour is over.

WRITTEN ANSWERS TO QUESTIONS

Absorption of Census Employees

*43. SHRI R. K. MHALGI: Will the Minister of HOME AFFAIRS be pleased to lay a statement showing;

(a) the total number of employees appointed for the purpose of carrying out the work of the census of 1981 by various State Governments;

(b) whether it is a fact that the employees so appointed without absorbing them into various Government projects are being threatened for the termination of their services by the State Governments; and

(c) the directives issued by the Central Government to the State Governments in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b). The actual Census Operations are carried out

through the State Governments. In order to provide assistance at the District, Sub-Division and other levels, certain clerical staff was sanctioned from 1-8-1979 on a specified pattern of 1 UDC, 1 LDC and 1 Class IV official at the District level and 1 UDC or 1 LDC at the Sub-Division, Tehsil and Municipal levels. These posts were created by the State Governments as part of their departmental hierarchy but expenditure on these posts is met by the Central Government. Appointments to these posts were made by the State Governments either by adjusting officials already in position or by fresh recruitment. Details of appointments made are not available. Since the work connected with the enumeration was to be completed within a specific period, these posts were created temporarily and cases to exist from 31-5-81. The absorption of such employees on retrenchment has to be considered by the State Government.

(c) No directives have been issued by the Central Government.

Setting up of Cold Rolling Mill Complex at Orissa

*44. SHRIMATI JAYANTI PATNAIK: Will the Minister of INDUSTRY be pleased to state:

(a) whether his Ministry has received an application from the Industrial Promotion and Investment Corporation of Orissa Ltd. for setting up of a Cold-Rolling mill Complex at Orissa;

(b) whether the above application is under consideration of Government;

(c) if so, the expected time of issue of the letter of intent for opening the Cold-Rolling Mill Complex there; and

(d) the details about the progress made so far?

THE MINISTER OF INDUSTRY AND LABOUR (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir. The application was received on 13-10-1980.

(b) to (d). After careful consideration of the application, a *prima-facie* rejection letter was issued to the applicant on 30-12-1980 on the ground that adequate capacity had already been licensed in the proposed line of manufacture and there was no scope for creation of more capacity in this field. The application was finally rejected by the Department of Steel on 23-2-1981.

Foreign Nationals Problem in Assam

*46. SHRI GHULAM RASOOL KOCHACK:

SHRI ATAL BIHARI VAJPAYEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Assam agitators had forwarded modified draft to the Centre on its latest proposal to solve the foreign nationals problem;

(b) whether during the month of October, 1981 many rounds of talks were held between the Union Government and the agitators;

(c) if so, the latest position of Assam problem;

(d) whether any final decision has been arrived at;

(e) whether any White Paper on the Assam dispute is being circulated; and

(f) if so, by what time?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) to (d). The latest proposals of AASU/AAGSP on the foreign nationals problem in Assam were discussed with representatives of AASU/AAGSP during talks held at the official level from October 29 to November 3, 1981, which ended inconclusively. The agitation leaders were invited for further talks to be held at Delhi on November 19, 1981. It was also suggested to them that if the date did not suit them another date could be fixed. However, in the meantime, they announced resumption of agitation.